

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )  
(Chennai Circuit Bench)**

**Appeal no.5 of 2013 &  
IA No. 17 of 2013**

**Dated : 12<sup>th</sup> February, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Andhra Pradesh Ferro Alloys Producers  
Association Ltd. & Ors.**

**...Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory Commission  
& Ors.**

**...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Shridhar Prabhu  
Mr. Lokesh R. Yadav**

**Counsel for the Respondent (s) : Mr. P. Shiva Rao for R-2 to R-5**

**ORDER**

Post the matter for hearing on **07.03.2013 at Chennai Circuit Bench.** In  
the meantime, rejoinder be filed, if any.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**mk**